- (ii) Ministry of Skill Development and Entrepreneurship (MSDE) runs various employment link skilling programmes under Skill India Mission for unemployed youth. Further Pradhan Mantri Kaushal Vikas Yojana (PMKVY) is being run with an objective to enable a large number of Indian youth to take up industry-relevant skill training that will help them in securing a better livelihood;
- (iii) Pradhan Mantri Rojgar Protsahan Yojana has been initiated by the Ministry of Labour and Employment in the year 2016-17 for incentivising industry for promoting employment generation;
- (iv) Government has also implemented the National Career Service (NCS) Project comprises a digital portal that provides a nation-wide online platform for jobseekers and employers for job matching in a dynamic, efficient and responsive manner and has a repository of career content.

Post auction settlement module for tea put on hold

3059. SHRIMATI VIJILA SATHYANANTH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Government has decided to keep on hold the post auction settlement module for some time;
- (b) whether the magnitude of problem was such that the tea industry had problems in making bonus payments, while companies could not close their second quarter results due to payment reconciliation issues through the four sales since mid September, 2016;
 - (c) whether Government has authorized banks for the settlement of payments; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The auction module of Pan India e-auction was rolled out successfully by Tea Board in June, 2016 and the post auction settlement module was implemented from 14th September, 2016 across all auction centres of the country. Operational system related problems were experienced in the settlement process with banker and the process was modified on 4th October, 2016. However, even after rectification, the system faced certain technical issues and the post auction settlement process was put on hold with effect from 18th October, 2016.

Due to little delay in disbursal of funds in certain cases, a few stakeholders raised concerns in clearing bonus payments on time to the garden workers.

However, no such major incident of delay in bonus payments was reported from the industry.

(c) and (d) Yes, Sir. Tea Board authorized Bank of India for the settlement of payments after following due procedure *vide* order dated 14.12.2015. However, after holding of post auction settlement process in October 2016, process of selection of new settlement banker has been initiated.

Setting up of industrial growth centres in tea gardens of Assam

3060. SHRI SANTIUSE KUJUR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that in Assam there is lack of Industrial Growth Centres in tea garden areas;
 - (b) if so, the details thereof;
- (c) whether Government has any plan for setting up of Industrial Growth Centres in Assam; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Government implemented Growth Centre Scheme (GCS) from 03rd June, 1988 which was discontinued with effect from 01st April 2009. Three projects related to industrial growth centre were approved under GCS in the State of Assam. The details are as under:

(₹ in crore)

Sl.	Name of Growth Centre	Date of	Approved	Total Central
No.		Approval	Project Cost	Grant released
1.	Chaygaon Growth Centre (Kamrup)	09.12.2003	16.15	15.00
2.	Chariduar Growth Centre (Sonitpur)	08.04.1997	25.43	12.16
3.	Matia Growth Centre (Goalpara)	31.10.1997	22.00	15.00

Out of the 03 (three) Industrial Growth Centres in Assam, Industrial Growth Centre, Balipara in Sonitpur district is near tea garden area.

(c) and (d) Government of Assam has plans for setting up of Industrial Growth Centres across the State. Government of Assam has requested their Revenue Authorities (Deputy Commissioners) to allot suitable plots of land for setting up of new Industrial/Commercial Estate.